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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No.404/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1<sup>ST</sup> AUGUST, 2018, 10:30 A.M

Name of the Company	M/s Achyuta Associates Pvt Ltd-Vs- ROC, Orissa		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

For Achyuta Associates P, Ltd



Pradyumn Kumar Sen

ICB 8WB, COP-9016

S.No.122 – Appeal No.404/KB/2018 – Achyuta Associates Pvt. Ltd. Vs. ROC Odisha.

**ORDER**

Ld. Pr. C.S. appeared for the appellant. Matter pertains to Odisha Bench of NCLT which has been notified on 15.07.2018. Matter stands adjourned.

Fix for further consideration on **Tuesday 4<sup>th</sup> September 2018.**

Sd

(Madan B. Gosavi) .  
Member (Judicial)